

**Court-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 175 of 2014**

**Dated : 25<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Poorva Sahegal

**ORDER**

Admit. Issue notice to the Respondents returnable on 22.08.2014.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **22.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

ts/js